

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 18871/2019

(Arising out of impugned final judgment and order dated 30-01-2018 in WP No. 32660/2015 passed by the High Court Of Judicature At Allahabad)

STATE OF U.P. & ORS.

Petitioner(s)

VERSUS

BASANTU ALIAS BAKHEDU

Respondent(s)

IA No. 110919/2019 - CONDONATION OF DELAY IN FILING  
IA No. 110921/2019 - EXEMPTION FROM FILING O.T.)

Date : 11-07-2023 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE C.T. RAVIKUMAR  
HON'BLE MR. JUSTICE SUDHANSHU DHULIA

For Petitioner(s) Mr. V.k.shukla, Sr. Adv.  
Mr. Rajeev Kumar Dubey, Adv.  
Mr. Ashiwan Mishra, Adv.  
Mr. Kamlendra Mishra, AOR

For Respondent(s) Mr. Sanjeev Malhotra, AOR

UPON hearing the counsel the Court made the following  
O R D E R

None appears for the respondent. Taking note of the issue involved, list this matter for disposal in the third week of September, 2023.

(DR. NAVEEN RAWAL)  
ASTT. REGISTRAR-cum-PS

(MATHEW ABRAHAM)  
COURT MASTER (NSH)